

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP. No. 689 / 2016 & 77 / 2016

IN THE MATTER OF:

M/s. Emaar MGF Land Ltd.

.....PETITIONER

SECTION:

Under Section 391(2) & 394, 100 to 104

Order delivered on 05.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (Technical)


For the Petitioner

:- Mr. Rajeev K Goel, Advocate.
Mr. Rohan Jaitley for MGF.
Mr. Akshit Gupta for ACIL
Mr. J S Bakshi, Objector

ORDER

Learned Counsel for one of the objector has stated after obtaining instruction that the concern of the objector is likely to be taken care by of the petitioner. Accordingly, we defer the hearing for two weeks.

List the matter on 24th July, 2017.


CHIEF JUSTICE M. M. KUMAR
PRESIDENT


(DEEPA KRISHAN)
MEMBER (TECHNICAL)